NOTICE

IT IS HEREBY NOTIFIED for the information of Advocates and Parties appearing in person that the Bench presided over by **the Hon'ble Shri Justice Sandesh D. Patil** has issued the following directions regarding the Vacation Court from 31st December 2025 to 4th January 2026:-

1. The Court will be sitting on 31st December 2025 and 2nd January 2026 at 11.00 a.m.

2. No mentioning of matters is permitted. Circulation will be granted by way of praecipe only.

3. Circulation praecipes be submitted to the Associate/Sheristedar, as the case may be, by 12.00 Noon of the previous day of the Court sitting.

4. Praecipe shall be in brief and must contain following particulars:

   (i) Date of filing of the matter,
   (ii) Date of impugned order/cause of action,
   (iii) Urgency to move vacation court.
   (iv) Also, statement if circulation was previously applied for and refused during this vacation.

5. In the event, it is found that there is no urgency in any matter which is mentioned, heavy costs will be imposed.

6. Only matters in which circulation is granted will be listed on board.

By Order

Dated this 24th day December 2025

Sd/-
(A. H. Laddhad)
Prothonotary & Sr. Master,
High Court (O.S.), Bombay

Sd/-
(S. R. Agrawal)
Registrar (Judl.II)
High Court (A.S.), Bombay